

30.03.2011

Hon'ble Dr. K.B.S. Rajan-JM
Hon'ble Mr. S.N. Shukla-AM

Original Application No.215 of 2006

Dr. A.K. Agarwal Vs. Union of India & Ors.

Along with

Original Application No. 218 of 2006

Dr. B.S. Chauhan Vs. Union of India & ors.

Along with

Original Application No.219 of 2006

Dr. Dinesh Jha Vs. Union of India & Ors

Order

(Delivered by Hon'ble Dr. K.B.S. Rajan -JM)

Mr. Sunil Kumar, Advocate for the applicant submits that he may be permitted to withdraw the O.As. As such, O.A. No.215 of 2006, 218 of 2006 and 219 of 2006 are dismissed as withdrawn.

Shri Dharmendra Tiwari, and Mr. Pankaj Srivastava, Advocates are present for the respondents.

AM

JM

Sushil